

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 1961 OF 2010

UNION OF INDIA & ORS.

Appellant (s)

VERSUS

DINESH PRASAD

Respondent(s)

Date: 15/06/2012 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. GOKHALE  
HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI  
[VACATION BENCH]

For Appellant(s) Mr. R. Balasubramanium, Adv.  
Ms. Asha G. Nair, Adv.  
Mr. B. Krishna Prasad, Adv.

For Respondent(s) Ms. Susmita Lal, Adv.(NP)

UPON hearing counsel the Court made the following  
O R D E R

Mr. R. Balasubramanium, learned counsel  
appears for the appellants. None present for the  
sole respondent.

List the appeal in the third week of July,  
2012.

[KALYANI GUPTA]  
COURT MASTER

[RENU DIWAN]  
COURT MASTER